

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1884**

TO BE ANSWERED ON THURSDAY, 17th MARCH, 2022

CAP ON OVERALL CONTRIBUTIONS

1884. Shri Syed Nasir Hussain:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government proposes to implement the Election Commission of India's (ECI's) recommendation to cap the amount received by a political party from unknown sources to Rs. 20 Crore or 20 per cent of overall contributions; and
- (b) if so, the details thereof, including the estimated timeline for implementation and if not, the reasons therefor?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

- (a): The proposal is under examination of the Government.
- (b): Electoral reforms are continuous and ongoing process. Hence, it may not be possible to lay down any rigid time frame in the matter.
